Annexure – 7

Name of the corporate debtor: <u>Untited Salt Works Industrise Ltd</u>; Date of commencement of CIRP: <u>27/11/2019</u>; List of creditors as on: <u>17/03/2020</u>
List of operational creditors (Government dues)

(Amount in₹)

						The second second								_		(Minount inv
Sl. No.	Details of Claimant			Details of claim		Details of claim admitted						Amount	Amount	Amount	Amount of	Remarks,
	received				ived							of	of any	of claim	claim under	if any
												contingen	mutual	not	verification	
												t claim	dues, that	admitted		
													may be			
													set-off			
	Depart	Governm	Identifica	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of					
		ent	tion No.	receipt	claimed	of claim	claim	covered	covered by	related	voting					
	mene					admitted	pr. 5-10-10-10-10-10-10-10-10-10-10-10-10-10-	by	guarantee	party?	share in					
								security			CoC, if					
								interest			applicable					
				N I I I	NIII	NIII	NIII	NIII	NIII				VIII	2111		
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
			-		A STATE OF THE PARTY OF THE PAR					THE RESERVE OF THE PERSON NAMED IN					-	

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